

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.15/S.O./2023

Date : 16.03.2023

In partial modification of Standing Order No.04/S.O./2021 dated 21.10.2021 and in continuation of Standing Order No.24/S.O./2022 dated 13.12.2022, as an interim arrangement, Hon'ble the Acting Chief Justice shall exercise the powers of Administrative Judge under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952 till further orders.

Sd/-

ACTING CHIEF JUSTICE

No.PA/RG/AJ/2001/1122

Date: 16.03.2023

Copy forwarded to the following for information :-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ (Judicial)/ O.S.D. (F&I), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ (Judicial), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
5. O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All Assistant Registrars/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.
9. A.O.J. (Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.

Chander Prakash Sharma
REGISTRAR GENERAL

Copy through e-mail also to :-

16/3/2023

1. The Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice.
2. All Private Secretaries to Hon'ble Judges.

Chander Prakash Sharma
REGISTRAR GENERAL

16/3/2023